

ITEM NO.803(MM)

COURT NO.15

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 1444-1445/2023

KAMLA RAI

Appellant(s)

VERSUS

K N VERMA (DECEASED) THROUGH LRS & ORS.

Respondent(s)

With IA 206330/2025

Date : 01-09-2025 These appeals were mentioned today.

CORAM :

HON'BLE MR. JUSTICE MANOJ MISRA
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Appellant(s) Mr. Gunnam Venkateswara Rao, AOR

For Respondent(s) Mr. Anand Varma, AOR

Mr. Kedar Nath Tripathy, AOR

UPON being mentioned, the Court made the following
O R D E R

IA 206330/2025 is rejected.

(NIRMALA NEGI)
ASTT. REGISTRAR-cum-PS

(SAPNA BANSAL)
COURT MASTER (NSH)